


DISTRICT LEGAL SERVICE AUTHORITY, RAJKOT

PROFOMA- A

FORM DIPOSAL IN NATIONAL LOK ADALAT HELD O 11.02.2017

| S.R.NO. | TYPE OF CASES (CATEGORIES) | PRE-LITIGATION CASES | | |
|---------|--|----------------------|------------|-------------------|
| | | TAKEN UP | DISPOSAL | SETTLEMENT AMT. |
| 1 | NI ACT u/s 138 | 0 | 0 | 0 |
| 2 | BANK RECOVERY CASES | 747 | 136 | 3095345.77 |
| 3 | LABOUR DISPUTES | 0 | 0 | 0 |
| 4(i) | ELECTRICITY BILLS (EXCLUDING NON-COMPOUNDABLE THEFT CASES) | 1583 | 582 | 3035386 |
| 4(ii) | WATER BILLS (EXCLUDING NON-COMPOUNDABLE THEFT CASES) | 0 | 0 | 0 |
| | TOTAL | 2330 | 718 | 6130731.77 |



 (R. K. MODH)
 FULL - TIME SECRETARY,
 D.L.S.A., RAJKOT

DISTRICT LEGAL SERVICE AUTHORITY, RAJKOT

PROFOMA- B

| FOR DIPOSAL IN NATIONAL LOK ADALAT HELD O 11.02.2017 | | | | |
|--|--|------------------|-------------|--------------------|
| S.R.NO. | TYPE OF CASES (CATEGORIES) | LITIGATION CASES | | |
| | | TAKEN UP | DISPOSAL | SETTLEMENT AMT. |
| 1 | CRIMINAL COMPOUNDABLE | 457 | 30 | 22067 |
| 2 | NI ACT u/s 138 | 2143 | 837 | 4623616 |
| 3 | BANK RECOVERY CASES | 247 | 36 | 1658812 |
| 4 | MACT CASES | 1121 | 273 | 42452498 |
| 5 | MATROMONIAL DISPUTES | 165 | 107 | 420550 |
| 6 | LABOUR DISPUTE CASES | 50 | 13 | 18000 |
| 7 | LAND ACQUISITION CASES | 1188 | 142 | 6546915 |
| 8(i) | ELECTRICITY BILLS (EXCLUDING NON- COPOUNDABLE THEFT CASES | 1444 | 126 | 1615370.2 |
| 8(ii) | WATER BILLS (EXCLUDING NON-COMPOUNDABLE THEFT CASES) | 0 | 0 | 0 |
| 9 | SERVICE MATTERS RELATING TO PAY AND ALLOWANCES AND RETIRAL BENEFITS | 0 | 0 | 0 |
| 10 | REVENUE CASES | 180 | 94 | 0 |
| 11 | OTHECIVIL CASES (RENT, EASMENTARY RIGHTS, INJUNCTION SUITS, SPECIFIC PERFORMANCE SUITS) ETC. | 598 | 197 | 103167622 |
| 12 | OTHER CASES (PLEASE SPECIFY) | 1119 | 180 | 19611774.43 |
| TOTAL | | 8712 | 2035 | 180137224.6 |

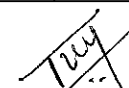
Note : Total Cases Disposed off on the Day of Lok Adalat = 3954 cases
 Cases Disposed in LA = 2035 + Special Sitting = 1201 + Prelitigation Cases = 718 cases
 Cases Disposed in Pre Lok Adalat Sitting = 71 cases
 Total Disposal = 2035+1201+718+71=4025 cases


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PROFORMA-SPECIAL SITTINGS

| FORM DIPOSAL IN NATIONAL LOK ADALAT HELD O 11.02.2017 | | | |
|---|---|------------------------|-------------|
| S.R.NO. | TYPE OF CASES (CATEGORIES) | SPECIAL SITTINGS CASES | |
| | | TAKEN UP | DISPOSAL |
| 1 | PROHIBITION CASES (UNDER OLD ACT) | 934 | 452 |
| 2 | N.C.CASES | 27 | 18 |
| 3 | B.P.ACT (WHERE ACCUSED IS WILLING TO PLEADD GUILTY) | 105 | 59 |
| 4 | I.P.C. (WHERE ACCUSED IS WILLING TO PLEAD GUILTY) | 148 | 70 |
| 5 | M.V.ACT (WHERE ACCUSED IS WILLING TO PLEAD GUILTY) | 90 | 24 |
| 6 | PROHIBITION OF GAMBLING ACT | 106 | 40 |
| 7 | NEGOTIABLE INSTRUMENT ACT | 683 | 183 |
| 8 | DORMAT CASES | 113 | 59 |
| 9 | STOP PROCEEDINGS u/s 258 OF THE Cr.P.C. | 247 | 203 |
| 10 | PETTY OFFENCES (OTHER THAN JJ ACT) | 22 | 8 |
| 11 | CASES u/s 321 OF Cr.P.C. | 16 | 9 |
| 12 | OTHER CASES (PLEASE SPECIFY) | 95 | 76 |
| TOTAL | | 2586 | 1201 |


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